

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 320(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Sh. Kamal Arora Vs. M/s. Khoobsurat Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

For the Respondent (s): None

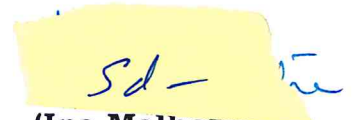
ORDER

Notice to the Respondent returnable on 13th November, 2017.

To come up on 3rd November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)